

Environment and Development;

(b) if so, the details of the amount allocated and the schemes proposed to be implemented; and

(c) the time by which these schemes are likely to be implemented?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes Sir.

(b) The allocation is Rs. 50 lakhs for 1988-89 and Rs. 100 lakhs for 1989-90. The studies to be undertaken relate to:

- (i) Land and water resource management;
- (ii) Sustainable development of rural ecosystems;
- (iii) Ecological economics and environmental impact analysis;
- (iv) Conservation of biological resources.

(c) The studies will be on a continuous basis.

#### Afforestation in North Eastern and other Himalayan States

717. SHRI N. TOMBI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the steps taken to check deforestation and to increase afforestation in already deforested areas with special reference to North Eastern and other Himalayan States, State-wise;

(b) whether Government have conducted a survey in this regard to quicken the pace of afforestation; and

(c) if not, the steps being taken by

Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Steps taken to check deforestation and guidelines issued under Forest (Conservation) Act, 1980 are given in Statement I below. The Statewise area afforested during the first three years of the Seventh Plan 1985-88 are also given in Statement II below. With special reference to North East and other Himalayan States, a Centrally sponsored Scheme—Operation Soil Watch was introduced in 1977-78 with a view to provide stability and integrated protective treatment to selected catchment/watersheds in Himalayan Hills under this Scheme. The physical achievements under afforestation programme in the first three years of the Seventh Plan shows a coverage of 1.03 lakh hectares with the total financial outlay of Rs. 35.34 Crores. The current year's outlay for this Scheme is Rs. 12 crores.

(b) Immediately after establishment of a National Wastelands Development Board a Task Force was set up to categorise and define the wastelands in the country. On the basis of this report submitted in 1986 a National Wastelands Identification Project was taken up in collaboration with the National Remote Sensing Agency. Under this project 146 Districts in different States were selected for identifying and mapping of wastelands. As these maps are getting ready the detailed wastelands maps for these districts are proposed to be taken up for a village level planning for integrated use and development of wastelands.

(c) Question does not arise.

#### STATEMENT

*Steps taken to check Deforestation and increased area under forests*

1. Forest (Conservation) Act was enacted in 1980 to check diversion of forest land for non-forest purposes.
2. A Centrally sponsored scheme has

- been started to help the states to develop infrastructure for enforcement of legal provisions for the protection of forests.
3. Alternative sources of energy are being developed to replace fuelwood in domestic and commercial sectors.
  4. Wood is being substituted by alternative materials in packaging, railway sleepers, building construction etc.
  5. Import policy for forest products has been liberalised.
  6. Fiscal incentives are given to industries for wood substitution.
  7. Efforts are being made to control shifting cultivation.
  8. Guidelines have been issued to State Government from time to time for protection of forests. Some of these guidelines are as follows:
    - (i) To avoid clear felling of natural forests and where such felling are inevitable for restoration of crop or other silvicultural considerations, it should be restricted to areas not exceeding 10 hectares in the hills and 25 hectares in the plains.
    - (ii) To consider banning of fellings in the hills above 1000 metres, at least for some years.
    - (iii) To identify critical areas in the hills and mountains which require protection from felling of forests and need immediate vigorous afforestation.
    - (iv) To set apart 4% of the geographical area as protection area like wildlife sanctuaries, national parks, biosphere reserves etc.
  9. National Wastelands Development Board was set up in 1985 to take up massive afforestation programme in the country with people's participation. The following schemes are being implemented by it:
    - (i) Operation Soil-Watch
    - (ii) Rural Fuelwood plantations
    - (iii) Decentralised nurseries
    - (iv) Grant-in-aid to voluntary agencies
    - (v) Social forestry through employment generation programmes.

#### STATEMENT II

*Area afforested in the first three years of Seventh Five Year Plan (1985 to 1988)*

S. No.	States/UT	(Area in ha.)
1	2	3
1.	Andhra Pradesh	454074.00
2.	Arunachal Pradesh	17756.00
3.	Assam	75968.50
4.	Bihar	369300.00

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1	2	3
5.	Goa, Daman & Diu	9381.00
6.	Gujarat	345475.00
7.	Haryana	102929.00
8.	Himachal Pradesh	97918.00
9.	Jammu & Kashmir	71879.00
10.	Karnataka	400747.00
11.	Kerala	212034.00
12.	Madhya Pradesh	575573.00
13.	Maharashtra	381333.00
14.	Manipur	22702.50
15.	Meghalaya	26328.50
16.	Mizoram	72777.00
17.	Nagaland	50625.00
18.	Orissa	329838.50
19.	Punjab	82590.50
20.	Rajasthan	173644.50
21.	Sikkim	15944.50
22.	Tamil Nadu	255401.00
23.	Tripura	36506.00
24.	Uttar Pradesh	641685.00
25.	West Bengal	196104.00
26.	Andaman & Nicobar Islands	15887.00
27.	Chandigarh	447.00

1	2	3
28.	Dadra & Nagar Haveli	4871.00
29.	Delhi	5304.50
30.	Lakshadweep	39.00
31.	Pondicherry	1712.00
Total		5046775.50

[*Translation*]

**Spread of Encephallitis In U.P. from  
Nepal**

718. SHRI MADAN PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether encephalitis has spread in the border districts of Uttar Pradesh from the terai area of Nepal;

(b) if so, whether any plan has been chalked out in co-operation with Government of Nepal to eliminate this disease within the Nepal border itself so that it may not spread to the Indian territory; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). Japanese encephalitis is endemic in districts bordering Nepal i.e. Gorakhpur, Deoria, Basti and Ghonda. However, with the present scientific knowledge, it is difficult to say that Japanese Encephalitis has spread from tarai area of Nepal.

As no specific anti-viral drugs are available for Japanese Encephalitis, symptomatic treatment is being given to all cases. Other measures include vector control with insecticidal spray/logging operation.

[*English*]

**Allotment of MIG/LIG Flats by D.D.A.**

719. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of Delhi residents had got themselves registered with the DDA for the purchase of MIG and LIG flats in 1979, if so, how many out of them have been allotted flats so far and by when the rest are likely to get the allotment letters;

(b) whether persons who got themselves registered under the other DDA schemes much later have been given preference over the persons registered in 1979 and given the allotments of flats; and

(c) whether a large number of flats built by the DDA are lying vacant are the persons registered in 1979 are not being considered for allotment of these flats; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir. 33727 registrants under MIG and LIG categories under the New Pattern Scheme 1979, have been allotted flats. The others are likely to be allotted flats in the next about 5 years.

(b) Yes Sir. These allotments were made under the Self Financing Scheme and Retiring persons Scheme.

(c) No Sir.